

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 167 of 2015 IA-271 of 2015 & IA-272 of 2015
Appeal No. 159 of 2015 & IA-255 of 2015 & IA-256 of 2015
Appeal No. 160 of 2015 & IA-257 of 2015 & IA-2586 of 2015**

Dated: 3rd November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**Appeal No. 167 of 2015 &
IA-271 of 2015 & IA-272 of 2015**

In the matter of:-

**M/s Response Renewable Energy Ltd. Appellant (s)
Versus
Bihar Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Representative for Commission

**Appeal No. 159 of 2015 &
IA-255 of 2015 & IA-256 of 2015**

In the matter of:-

**Sri Avantika Contractors (I) Ltd. Appellant (s)
Versus
Bihar Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Representative for Commission

**Appeal No. 160 of 2015 &
IA-257 of 2015 & IA-2586 of 2015**

In the matter of:-

M/s Glat Solution Pvt. Ltd.

.... Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Anr.

.... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Representative for Commission

ORDER

List the batch of appeals on **30.11.2015**. In the meantime, pleadings be completed.

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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